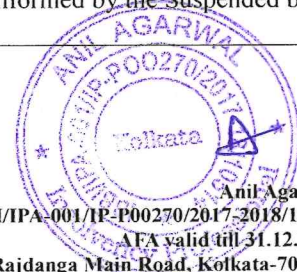


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**P. R. COMMERCE PRIVATE LIMITED OPERATING AT RAIKVA, 3A, RAM**  
**MOHAN MULLICK GARDEN LANE 4<sup>th</sup> FLOOR, ROOM NO. 10, P.S. -**  
**BELIAGHATA, KOLKATA - 700010**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |   |   |
|-----------------------------|---|---|
| 1                           | Name of the corporate debtor along with PAN & CIN/ LLP No.  | P. R. Commerce Private Limited<br>PAN- AAACP7450N<br>CIN- U51909WB2008PTC122333   |
| 2                           | Address of the registered office  | Raikva, 3A, Ram Mohan Mullick Garden Lane 4th Floor, Room No. 10, P.S.- Beliaghata, Kolkata - 700010  |
| 3                           | URL of website  | NA  |
| 4                           | Details of place where majority of fixed assets are located   | Kolkata, West Bengal  |
| 5                           | Installed capacity of main products/ services   | Not Available   |
| 6                           | Quantity and value of main products/ services sold in last financial year   | 0 as per the available balance sheet for the financial year 2023-2024   |
| 7                           | Number of employees/ workmen  | Zero (As informed by the suspended board of the Corporate Debtor)   |
| 8                           | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Can be obtained by sending email at:<br><a href="mailto:prcommerce.ibt@gmail.com">prcommerce.ibt@gmail.com</a><br>List of Creditors also available at-<br><a href="https://ibbi.gov.in/en/claims/corporate-personals">https://ibbi.gov.in/en/claims/corporate-personals</a> |
| 9                           | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:   | Can be obtained by sending email at:<br><a href="mailto:prcommerce.ibt@gmail.com">prcommerce.ibt@gmail.com</a>  |
| 10                          | Last date for receipt of expression of interest   | 05.03.2025  |
| 11                          | Date of issue of provisional list of prospective resolution applicants  | 10.03.2025  |
| 12                          | Last date for submission of objections to provisional list  | 15.03.2025  |
| 13                          | Date of issue of final list of prospective resolution applicants  | 20.03.2025  |
| 14                          | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 25.03.2025  |
| 15                          | Last date for submission of resolution plans  | 24.04.2025  |
| 16                          | Process email id to submit Expression of Interest   | <a href="mailto:prcommerce.ibt@gmail.com">prcommerce.ibt@gmail.com</a>  |
| 17                          | Details of the corporate debtor's registration status as MSME.  | Not registered under MSME as informed by the Suspended board of the Corporate Debtor  |



Anil Agarwal

IBBI/PA-001/IP-P00270/2017-2018/10514

AFA valid till 31.12.2025

Unit No. 503, 5th Floor, 1865 Rajdanga Main Road, Kolkata-700107

Date -18.02.2025